

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 963 & 988 OF 2019 IN
APPEAL NO. 135 OF 2019 &
IA NO. 464 OF 2019**

Dated: 15th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

**M/s Nidar Utilities Panvel Limited Liability Partnership Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Ekta Bhasin
Mr. Anurag Tripathi
Ms. A. Lama

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

IA No. 988 of 2019

(Application for transfer of the matter from Court-II to Court-I)

For the reason set out in the application, the IA is allowed.

APPEAL NO. 135 OF 2019 & IA NO. 464 OF 2019

List the matter in Court-1 on 14.08.2019.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk